## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2280 ANSWERED ON:09.03.2011 EMERGENCY LANDING Antony Shri Anto;Semmalai Shri S.

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a number of incidents of emergency landing/ rough landing of aircraft of private airlines and Air India have been requested during the last one year;
- (b) if so, the details of each such incident;
- (c) whether the Government has conducted any inquiry into all these incidents;
- (d) if so, the outcome thereof; and
- (e) the corrective steps being taken by the Government in this regard?

## **Answer**

## MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) and (b):- During the year 2010, there were one incident each of emergency landing involving aircraft of Air India Express, Kingfisher and Jet Airways, two incidents of emergency landing involving aircraft of Spice Jet and four incidents each of emergency landing involving aircraft of Jet Lite and Go Air. During the same period five incidents of rough landing involving aircraft of Spice Jet were reported.
- (c), (d) and (e):- All the incidents including Emergency Landing and Rough Landing are investigated as per the provisions of Aircraft Rules, 1937. While the investigation of all the five rough landing incidents have been completed, investigation in 10 out 13 incidents of emergency landing have been completed. Safety recommendations emanating from these investigations are also implemented to minimize the recurrence of such incidents.